

**GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 2848  
ANSWERED ON 5<sup>th</sup> AUGUST, 2021**

**MONITORING CENTER FOR PUBLIC SERVICE VEHICLES**

**2848. SHRI DILIP SAIKIA :**

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS**

सड़क परिवहन और राजमार्ग मंत्री

**be pleased to state:**

- (a) whether the Government has issued guidelines to all States/UTs to submit their proposal to set up monitoring centres with central assistance to track all the public service vehicles like cabs, buses and taxis;**
- (b) if so, the details and objectives thereof ;**
- (c) the funds sanctioned by the Government for the purpose and its share in implementing the said scheme;**
- (d) the response of the States/UTs in this regard so far; and**
- (e) the time by which the said scheme is likely to be implemented?**

**ANSWER**

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS**

**(SHRI NITIN JAIRAM GADKARI)**

**(a) to (e) Ministry of Road Transport & Highways has approved a scheme in January, 2020 for development, customization, deployment and management of State-wise vehicle tracking platform for Safety & Enforcement as per AIS 140 Specifications in States / UTs under Nirbhaya Framework with a total estimated cost of Rs. 463.90 Crores. Proposals in this regard have been received from 29 States/UTs and implementation is under process.**

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